

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4640  
ANSWERED ON:06.08.2009  
MINORITY COMMISSION  
Ahir Shri Hansraj Gangaram

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether minority commission has been constituted in all the States;
- (b) if so, the details of the States where minority commission has already been set up;
- (c) whether the National Minorities Commission has issued directions to certain States regarding initiating action to set up minority commission; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a): No, Madam.

(b): The State Minority Commissions have been constituted in fifteen States, namely Assam, Andhra Pradesh, Bihar, Chattisgarh, Delhi, Jharkhand, Karnataka, Madhya Pradesh, Manipur, Maharashtra, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal.

(c) and (d): The National Commission for Minorities has recommended to the State Governments to set up State Minorities Commission where they do not exist.